BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH **AHMEDABAD**

IA 405 of 2017 in C.P. (I.B) No. 115/7/NCLT/AHM/2017

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.02.2018

Name of the Company:

V. R Polyfeb Pvt Ltd.

V/s.

Umesh Ved (IRP) & Ors.

Section of the Companies Act:

Section 60 of the Insolvency and Bankruptcy

Code

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION **SIGNATURE** Advocate. Respondent No. 2

1. Progresh Gomathi

Advo art

Deh'hur

3. UMESH VED

2. Harmish 1c. Shah

Unesh H. Veel

ORDER

Learned Advocate Mr. Harmish Shah present for Applicant. Learned Advocate Mr. Pragnesh Gandhi present for Respondents No. 2 and 3 in IA 405/2017.

RP Mr. Umesh Ved present.

Heard arguments of learned Counsel for Applicant and learned Counsel for Respondents and learned RP.

Order reserved.

MANORAMA KUMARI MEMBER JUDICIAL

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 5th day of February, 2018.